



# Maheshwari Logistics Limited

*Moving Every Mile With A Smile*

To,  
**Mahesh R Sureka**  
Interim Resolution Professional  
173, Udyog Bhavan Sonavala Road,  
Goregaon (East), Mumbai-400063  
Regn. no. IBBI/IPA-001/IP-P00413/2017-18/10736

**Subject: Reply to your letter dated 29.09.2020 in the Case of M/s. Minesh Prints Limited in CP (IB)-4461/(MB)/2019.**

**Ref: In the matter of M/s. Minesh Prints Limited, Appointed in CP (IB)-4461/(MB)/2019.**

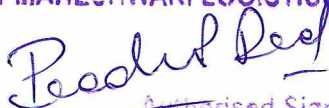
Dear Sir,

Thanks for your letter dtd. 29-09-2020 admitting our claim partially, we hereby accept your decision on the same for admitting the claim of Rs.18,53,996/- against our Original Claim of Rs.21,14,520/- plus Intt of Rs.12,39,242/-.

You are requested to proceed accordingly and keep us posted on the developments on the resolution of this Corporate Debtor.

Looking forward to your positive response.

For **Maheshwari Logistics Limited**  
For MAHESHWARI LOGISTICS LTD.

  
Authorized Signatory

Pradeep Kumar Dad  
Chief Financial Officer

Date:- 05/10/2020

**SUPPLIERS OF ALL TYPE OF COAL, COKE, LIGNITE, KRAFT PAPER & DUPLEX BOARD, FLEET OWNERS & TRANSPORTS CONTRACTORS**

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